

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No.(IB)43(MB)/2017
MA 541/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.08.2018

NAME OF THE PARTIES: Gupta Energy Pvt Ltd

Section 10 of the Insolvency and Bankruptcy Code, 2016.

ORDER

14. **MA 541/2018 in C.P (IB)-43 (MB)/2017**

On the application filed by the Liquidator, the Registry is directed to
take the Asset Memorandum on record.

Accordingly, this application No.541/2018 is allowed.

SD/-

RAVIKUMAR DURAISAMY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)